

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/755/2022, IA (IBC)/232/2024 in CP(IB) No.187/7/HDB/2020
NAME OF THE COMPANY	RaigarhChampa Rail Infrastructure pvt Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	RaigarhChampa Rail Infrastructure pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/755/2022

Present: Ld. Counsel Mr. Tushar Nagar for the Applicant.

Ld. Counsel Mr. Allwin Godwin along with Mr. Anoop Rawat,
Mr. Adithya Merweh, Ms. Niranjana Pandian and Mr. Barathwaz for
the Respondent/ RP.

In view of the order passed earlier, **this application is adjourned to 05.06.2024.**

IA (IBC)/232/2024

Present: Ld. Counsel Ms. Shiva Teja for the Applicant.

Ld. Counsel Mr. Tushar Nagar for the Respondent No.1.

At the request of the Ld. Counsel for the Applicant, **matter is adjourned to 05.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)